

**GOVERNMENT OF INDIA
MINISTRY OF PLANNING**

**LOK SABHA
UNSTARRED QUESTION No 2386
TO BE ANSWERED ON 30.11.2016**

PROPOSALS FROM JHARKHAND

2386. SHRI VISHNU DAYAL RAM:

Will the Minister of PLANNING be pleased to state:

- (a) the number of project proposals received from Jharkhand for approval of the Government during the last two years;
- (b) the number of project proposals sanctioned along with the number of proposals lying pending; and
- (c) the time by which the said pending projects are likely to be cleared?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING
AND MINISTER OF STATE FOR MINISTRY OF URBAN DEVELOPMENT AND
MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION
(RAO INDERJIT SINGH)**

(a) to (c) The State Government of Jharkhand, in 2015-16, had requested the Ministry of Finance as well as NITI Aayog for sanction of four projects namely Smart Village Project, Extension of Green Revolution in Jharkhand, Clean Damodar Project in line with Namami Gange Project and Project for Constructing New Capital Region.

The proposal could not be considered as consequent to increase in State's share in central taxes and duties recommended by the 14th Finance Commission (FFC), the projects not covered under regular schemes operated by the central Ministries/Departments were subsumed in larger devolution. The increased devolution enables the States to have greater autonomy in designing and financing schemes as per their own needs and priorities.
